

THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

APPLICATION NO.: _____

Applicant(s) Titendra Kumar Verma

Respondent (s) UDS

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

19.4.2007

OA 122/2007

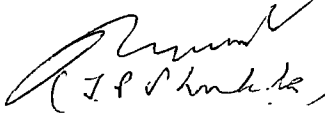
Mr. Ramesh Chand, Counsel for applicant.

At the request of the learned counsel for the applicant, this matter was preponed and taken up today.

Hered the learned counsel for the applicant. After hearing the learned counsel for the applicant and perusal of the material placed on record, it is observed that this is not the stage to approach this Tribunal. The applicant must approach to the administration to clarify the position and to get the necessary orders issued.

The OA stands dismissed at the stage of admission itself. However, the applicant will be at liberty to approach this Tribunal again in case he feels aggrieved by the clarification of the administration.

no costs.


(J.P. Shukla)
M(A)

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